

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 2**

ITEM No105  
CP(IB)/158(AHM)2021

**Order under Section 95IBC**

**IN THE MATTER OF:**

State Bank of India Through Mr. Ashutosh Agarwal  
V/s  
Abhay Narendra Lodha

.....Applicant

.....Respondent

**Order delivered on ..04/02/2022**

**Coram:**

Dr. Deepti Mukesh, Hon'ble Member(J)  
Ajai Das Mehrotra, Hon'ble Member(T)

**PRESENT:**

For the Applicant : Ms. Bency Ramakrishnan, Adv.  
For the Respondent : None

**ORDER**

Pleadings are complete. Personal Guarantor is proceeded *ex-parte*.

List the matter for hearing on 29.03.2022.

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**AJAI DAS MEHROTRA**  
**MEMBER (TECHNICAL)**

-sd-

**DR. DEEPTI MUKESH**  
**MEMBER (JUDICIAL)**